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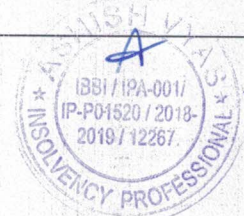
FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SRI ADHIKARI BROTHERS
TELEVISION NETWORK LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SRI ADHIKARI BROTHERS TELEVISION NETWORK LIMITED
2.	Date of incorporation of corporate debtor	19/12/1994
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L32200MH1994PLC083853
5.	Address of the registered office and principal office (if any) of corporate debtor	6th Floor, Oberoi Chambers, Oberoi Complex, next to Laxmi Industries Estate, Oshiwara, New Link Andheri West, Mumbai 400053.
6.	Date of closure of Insolvency Resolution Process	15/09/2021
7.	Liquidation commencement date of corporate debtor	16/12/2021 (Hon. NCLT appointed Mr. Ashish Vyas, as Liquidator through modification order dated 04/01/2022 by modification of operative portion of the liquidation order dated 16.12.2021.) (The modification order uploaded on Hon. NCLT website on 21/01/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Ashish Vyas IBBI/IPA-001/IP-P-01520/2018 -2019/12267
9.	Address and e-mail of the liquidator, as registered with the Board	Address: B-1A Viceroy Court CHS, Thakur Village, Kandivali (East), Mumbai Suburban, Maharashtra -400101 Email : ashishvyas2006@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: A-402 Suashish IT Park, Dattapada Road, Borivali (East) , Mumbai Suburban, Maharashtra - 400066 Email : sabtnl.liquidator@gmail.com
11.	Last date for submission of claims	20/02/2022



Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of **SRI ADHIKARI BROTHERS TELEVISION NETWORK LIMITED** on **16th December, 2021**.

The stakeholders of **SRI ADHIKARI BROTHERS TELEVISION NETWORK LIMITED** are hereby called upon to submit their claims with proof on or before **20th February, 2022**, to the liquidator at the **address mentioned against item No. 10**

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The proof of claims is to be submitted by way of the following forms along with Affidavit: Form C- For Operational Creditors Except Workmen and Employees, Form D – Financial Creditors, Form E- For Workman or Employee, Form F-For Authorised Representative of Workmen or Employees, Form G- For Any Other Stakeholder. Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

Date : 24.01.2022

Place : Mumbai




Ashish Vyas

(IBBI/PA-001/IP-P-01520/2018 -2019/12267)

Liquidator for **SRI ADHIKARI BROTHERS
TELEVISIONNETWORK LIMITED**